

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT)(Ins) No. 185 of 2019

IN THE MATTER OF:

M/s Global Infonet Distribution Pvt. Ltd.

...Appellant

Versus

M/s. Tespa Infotect Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Himanshu Harbola, Mr. Ketan Madan Mr. Ashok Kumar Anchalia and Mr. Vidhu Satyapaul, Advocates

ORDER

03.07.2019` Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 08th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/